

**Guidelines to State Governments for Sanctioning Building Plans**

3120. SHRI RAMANAND TIWARY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Central Government have issued any guidelines to the State Governments for sanctioning building plans on vacant lands in excess of the ceiling prescribed under the law; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Yes, Sir, a copy of the guidelines issued with the Ministry of Works and Housing's Circular letter No. 150/76-UCU dated the 31st December 1976 is laid on the Table of the House [Placed in Library. See No. LT-668/77].

**Allotment of Plot to Kulachi Hansraj Model School, Ashok Vihar, New Delhi**

3121. SHRI DURGA CHAND: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the D.A.V. College Managing Committee, New Delhi has urged upon the Delhi Development Authority for the allotment of adjoining plot of Kulachi Hansraj Model School, Ashok Vihar, New Delhi;

(b) if so, the main demand made by the Committee;

(c) number of students in the school and the area of land of the school building; and

(d) whether Government have decided to allot the adjoining plot to the school; if so, the facts thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes; Sir.

(b) The main demand of the Committee is for allotment of additional land measuring about 3 acres.

(c) The number of students is reportedly 2215 and area of the land of the school building is 1.46 acres.

(d) No; Sir.

**Progress of Narmada Irrigation Projects**

3122. SHRI AHMED M. PATEL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) broad details of the various minor and major irrigation projects cleared in relation to Narmada Waters;

(b) whether the work on these projects has been started; and

(c) if so, what is the progress?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Pending a decision of the Narmada Water Disputes Tribunal on the Narmada water dispute, and without prejudice to the claims of the party States before the Tribunal, the party States of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan agreed in March, 1975 that Gujarat may go ahead with Karjan, Sukhi, Heran and Rami irrigation projects and Madhya Pradesh with Kolar, Bichia, Sukta and Bichhua-Latia projects subject to the usual scrutiny and approval by the Government of India. The table below gives the broad details of the projects of Gujarat and

Madhya Pradesh so far cleared by the Planning Commission:

| Name of Project       | Sanctioned Estimated Cost (Rs. lakhs) | Benefit ('000' ha.) |
|-----------------------|---------------------------------------|---------------------|
| <b>GUJARAT</b>        |                                       |                     |
| Rami . . . . .        | 61.00                                 | 1.323               |
| Sukhi . . . . .       | 2311.00                               | 21.25               |
| Karjan . . . . .      | 3720.00                               | 61.97               |
| <b>MADHYA PRADESH</b> |                                       |                     |
| Bichia . . . . .      | 124.00                                | 2.00                |
| Sukta . . . . .       | 493.00                                | 19.00               |

In addition the following two major projects of Madhya Pradesh in the Narmada basin were approved by the Planning Commission prior to the setting up of the Narmada Water Disputes Tribunal:

| Name of Project | Estimated Cost (Rs. lakhs.) | Benefits. ('000' ha.) |
|-----------------|-----------------------------|-----------------------|
| Tawa . . . . .  | 7928.00                     | 332.00                |
| Barna . . . . . | 1297.00                     | 63.20                 |

(b) and (c). While construction work has not started on Sukhi and Karjan projects of Gujarat, work on the construction of an earthen dam for the Rami irrigation project is in progress. Rami project is expected to be completed by the end of the 5th Plan. Works on the Bichhua and Sukta projects has recently been started.

**TAWA:** The work on the dam is complete upto the crest and spill-way gates are expected to be erected by next year. The works on the canal system are in an advanced stage.

**BARNA:** The work is in an advanced stage. Erection of gates and 4 spans of spill-way bridge is expected to be completed by the end of July, 1977 and the entire project by 1977-78.

#### Import of Foodgrains

3123. **SHRI M. RAM GOPAL REDDY:**

**SHRI C. K. CHANDRAPPAN:**  
**SHRI S. R. DAMANI:**

Will the Minister of AGRICULTURE AND IRRIGATION be pleased state:

(a) whether Government propose to import foodgrains during the current year;

(b) if so, the quantity of foodgrains proposed to be imported and the countries with which negotiation are being held in this regard; and

(c) the reasons for import?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) to (c). In the context of the comfortable stock position, Government do not intend to import foodgrains during the current year. However, about 1.8 lakh tonnes of aid wheat from EEC and Belgium against their 1975-76 Food Aid Programme, which could not be supplied last year, is expected to be shipped and received during the current year.

#### Registered Persons with DDA

3124. **SHRI SHANKERSINHJI VAGHELA:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of persons registered with the DDA for the allotment of flats and plots of land under